RAJYA SABHA

Environmental clearance to Tamil Nadu projects

- 1828. SHRI THANGA TAMIL SELVAN: Will the Minister of ENVIRONMENT AND.FORESTS be pleased to state:
- (a) the details of projects received from Tamil Nadu pending with his Ministry for clearance; and
 - (b) by when those projects would be cleared?
- THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Fourteen industrial projects, ten mining projects, two infrastructure projects and four thermal power projects are awaiting environmental clearance.
- (b) Usually.decisions on projects are taken with in 90 days of receipt of complete information.

Water treatment plant for Pushkar Sarovar

- † 1829. DR. PRABHATHAKUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government have any project to set up water treatment plants to treat the water of ponds or lakes;
- (b) if so, whether the Ministry of Envirnment and Forests has prepared any scheme to set up a water treatment plant, so as to treat the highly polluted water in 'Pushkar Sarovar¹ a famous place of piligrimage in Ajmer district; and
- (c) if so, by when, the same would be implemented so that millions of devoted people, can take a dip clean water of the said lake?
- THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) A National Lake Conservation Plan is under implementation for conservation and management of polluted lakes. Government have not received and Detailed Project Report from the Government of Rajasthan for restoration of Pushkar Sarovar in Ajmer district.
 - (d) Does not arise.

[†] Original notice of the question was received in Hindi.